

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 541 of 1995

Wednesday, this the 7th day of August, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.I. Kandan,
Income-tax Officer (C.I.B),
Office of the Assistant Director
of Income-tax (Investigation),
P.K. Commercial Complex,
Red Cross Road, Calicut- 673 032.

.. Applicant

By Advocate Mr. P.S. Nandanam.

Vs

1. Union of India represented by its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi-1.
2. The Chief Commissioner of Income-tax, C.R. Building, I.S. Press Road, Cochin -18.
3. The Assistant Commissioner of Income-tax, Income Tax Office, Circle -II, Calicut.
4. The Staff Grievance Officer, Office of the Commissioner of Income-tax, Central Revenue Buildings, I.S. Press Road, Ernakulam North, Kochi -18.

.. Respondents

By Advocate Mr T.R. Ramachandran Nair, Addl. CGSC (represented).

The application having been heard on 7th August 1996, the Tribunal on the same day delivered the following:

O R D E R

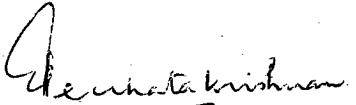
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks refixation of pay in accordance with the recommendations in the report of the IVth Pay Commission. Ancillary and consequential reliefs are also sought.

2. Standing counsel submits that certain relevant aspects were not considered while passing A-2. It is agreed that applicant may make a representation, and that the same will be considered on its merits by second respondent. We record the submission and permit applicant to make a representation within two weeks from today. If a representation is so made, it will be considered and disposed of within three months from the date of its receipt.

3. Application is disposed of as aforesaid.
No costs.

Dated the 7th August, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexure

Annexure A2:- True copy of the order No.250/Estt/6/94-95 dated 30.5.1994, passed by the 2nd respondent Chief Commissioner of Income Tax, C.R.Building, I.S. Press Road, Cochin-18, against the applicant.